

38.	Siyom	Pvt.	6x166.67	1000	17.12.2013
39.	Kalai-II	Private	5x190 + 1x190 + 1x60	1200	27.03.2015
40.	Heo	Private	3x80	240	28.07.2015
41.	Tato-I	Private	3x62	186	28.10.2015
	SUB-TOTAL	10		8292	
Nagaland					
42.	Dikhu	Pvt.	3x62	186	31.03.2014
	SUB-TOTAL	1		186	
Meghalaya					
43.	Kynshi-I	Private	2x135	270	31.03.2015
	SUB-TOTAL	1		270	
	SUB TOTAL	19		10819	
	(Twelfth plan till date)				
	TOTAL (Eleventh Plan and Twelfth Plan till date)	43		25349	

Financial restructuring programme for DISCOMS

2491. SHRI A.W. RABI BERNARD: Will the Minister of POWER be pleased to state:

(a) whether Government is targeting to eliminate annual financial losses of all DISCOMS from the current level of `60,000 crore under financial restructuring programme and has also fixed the national Aggregate, Technical and Commercial (AT&C) losses at 15 per cent by 2018-19;

(b) if so, the details thereof;

(c) whether the move is aimed at not only bailing out lenders which have exposure of `4 lakh crore to DISCOMS but also prevent bad loans and if so, the details thereof; and

(d) the number of States willing to sign this restructuring programme?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) The Government has launched the Scheme UDAY (Ujwal DISCOM Assurance Yojana) on 20.11.2015 to improve financial and operational efficiencies

of Power Distribution Companies (DISCOMs). It envisages improved financial and operational performance of DISCOMs by reducing interest burden, cost of power and AT&C Losses. The Scheme also aims to reduce the AT&C loss to 15% in 2018-19. UDAY would be beneficial to power sector as a whole including lenders.

(d) As on 15.12.2015, written communications for accepting UDAY scheme have been received from 11 States.

Efficient use of power

2492. SHRI C.P. NARAYANAN: Will the Minister of POWER be pleased to state:

(a) whether in order to minimise carbon emission while generating energy, Government would ensure to minimize the wastage of energy due to use of inefficient gadgets, fans, refrigerators, etc.;

(b) whether, for this purpose, Government would advise producers of such gadgets to produce and market only the most efficient gadgets by the 1st January, 2017; and

(c) whether Government has already taken steps in this direction and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir. The Government is ensuring minimization of wastage of energy by creating awareness about inefficient gadgets on the basis of energy performance of the appliance. This is being carried out primarily through requirements to affix star labels on energy using appliances. This label has the marking of 1 to 5 stars with 1 star being least efficient and 5 stars being most efficient. This provides buyers with an indication of the energy cost associated with different models. The programme covers 21 appliances including LED Lamps. Replacement of Conventional Domestic and Street Lights with energy efficient LEDs is being implemented.

(b) and (c) Initially the appliances are given labels on a voluntary basis and these are made mandatory after market transformation. The Government has already made labelling of 4 products (Room Air Conditioners, Frost Free Refrigerators, Tubular Fluorescent Lamps and Distribution Transformers) mandatory with effect from January, 2010, to ensure production and sale of only energy efficient products of such appliances in the market. The labels of Frost Free Refrigerators and Air Conditioners have also been revised in 2012 and in 2014 to make them more stringent. This enables inefficient products (less than 1 star) to be removed from the market. Over 22045 MW of avoided generation capacity has been accomplished due to this programme.